RAJYA SABHA

REVISED LIST OF BUSINESS

Thursday, December 8, 2022

11 A.M.

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON HEALTH AND FAMILY WELFARE

SHRI BHUBANESWAR KALITA
DR. L. HANUMANTHAIAH
DR. ANIL AGRAWAL to present a copy each of the following Reports[&] (in English and Hindi) of the Department-related Parliamentary Standing Committee on Health and Family Welfare:—

(i) 137th Report on Vaccine Development, Distribution Management and Mitigation of Pandemic Covid-19;

(ii) 138th Report on Medical Devices: Regulations and Control;

(iii) 139th Report on Cancer Care Plan and Management: Prevention, Diagnosis, Research and Affordability of Cancer Treatment;

(iv) 140th Report on Action Taken by the Government on the Recommendations/Observations contained in the 134th Report on Demands for Grants 2022-23 (Demand No. 46) of the Department of Health and Family Welfare;

(v) 141st Report on Action Taken by the Government on the Recommendations/Observations contained in the 135th Report on Demands for Grants 2022-23 (Demand No. 47) of the Department of Health Research, Ministry of Health and Family Welfare; and

(vi) 142nd Report on Action Taken by the Government on the Recommendations/Observations contained in the 136th Report on Demands for Grants 2022-23 (Demand No. 4) of the Ministry of Ayush.

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON PERSONNEL, PUBLIC GRIEVANCES, LAW AND JUSTICE

SHRI SUSHIL KUMAR MODI
SHRI VIVEK K. TANKHA
SHRI P.WILSON to present a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice:

(i) 120th Report on action taken by the Government on 110th Report of the Committee on 'Pensioner's Grievances - Impact of Pension

[&] The Reports were presented to the Hon'ble Chairman, Rajya Sabha and forwarded to Speaker, Lok Sabha on 12th September, 2022.

Adalats and Centralised Pension Grievances Redress and Monitoring System (CPENGRAMS) pertaining to the Department of Pension and Pensioners' Welfare;

(ii) 121st Report on action taken by the Government on 113th Report of the Committee on Demand for Grants (2022-23) pertaining to the Departments of Administrative Reforms & Public Grievances and Pension and Pensioners Welfare;

(iii) 122nd Report on action taken by the Government on 112th Report of the Committee on Demands for Grants (2022-23) pertaining to the Department of Personnel & Training; and

(iv) 123rd Report on action taken by the Government on 116th Report of the Committee on Demands for Grants (2022-23) pertaining to the Department of Justice.

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REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON TRANSPORT, TOURISM AND CULTURE

DR. C. M. RAMESH

SHRI VINAY DINU TENDULKAR to present the following Reports* (in English and Hindi) of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture:-

(i) Three Hundred and Twenty-Third Report on 'Commission of Railway Safety';

(ii) Three Hundred and Twenty-Fourth Report on 'Issues relating to Untraceable Monuments and Protection of Monuments in India';

(iii) Three Hundred and Twenty-Fifth Report on 'Issues relating to Road Sector';

(iv) Three Hundred and Twenty-Sixth Report on 'Role of Indian Missions Globally for the growth of Tourism in India'; and

(v) Three Hundred and Twenty-Seventh Report on 'Connectivity and Tourist Terminal Facilities at Ports'.

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* The Reports were presented to the Hon'ble Chairman, Rajya Sabha on 15th June, 2022, when the House was not in Session and forwarded to the Hon'ble Speaker, Lok Sabha on the same day. Orders for the publication and circulation of the Reports were given by the Hon'ble Chairman, Rajya Sabha.

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR, TEXTILES AND SKILL DEVELOPMENT

SHRI M. SHANMUGAM

SHRI NARESH BANSAL to lay on the Table, a copy each (in English and Hindi) of the following Reports[%] of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development :—

(i) Thirty-sixth Report on 'Implementation of Pradhan Mantri Kaushal Vikas Yojana (PMKVY)' relating to the Ministry of Skill Development and Entrepreneurship; and

(ii) Thirty-seventh Report on 'Development of Man made Fibre' relating to the Ministry of Textiles.

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STATEMENTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON RURAL DEVELOPMENT AND PANCHAYATI RAJ

SHRIMATI RANJEET RANJAN

SHRI M. MOHAMED ABDULLA to lay on the Table, a copy each (in English and Hindi) of the following Statements of the Department-related Parliamentary Standing Committee on Rural Development and Panchayati Raj showing action taken by the Government on recommendations/observations contained in the:-

(i) Ninth Report (Seventeenth Lok Sabha) on action taken by the Government on recommendations contained in Third Report (Seventeenth Lok Sabha) on 'Demands for Grants (2019-20)' of the Department of Land Resources (Ministry of Rural Development);

(ii) Eleventh Report (Seventeenth Lok Sabha) on action taken by the Government on recommendations contained in Fifth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2020-21)' of the Department of Land Resources (Ministry of Rural Development);

(iii) Eighteenth Report (Seventeenth Lok Sabha) on action taken by the Government on recommendations contained in Fourteenth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2021-22)' of the Department of Land Resources (Ministry of Rural Development);

(iv) Twenty-first Report (Seventeenth Lok Sabha) on action taken by the Government on recommendations contained in Sixteenth Report (Seventeenth Lok Sabha) on "Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) of the Department of Rural Development (Ministry of Rural Development)";

(v) Twenty-fifth Report (Seventeenth Lok Sabha) on action taken by the Government on recommendations contained in Twentieth Report (Seventeenth Lok Sabha) on 'Critical Evaluation of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) of the Department of Rural Development (Ministry of Rural Development)';

[%] These Reports were presented to Speaker, Lok Sabha on 5th September, 2022 under Direction 71 A (1) of the Directions by the Speaker, Lok Sabha when the House was not in Session and the Speaker was pleased to order the printing, publication and circulation of these Reports under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha. Chairman, Rajya Sabha had seen these Reports on 11th October, 2022.

(vi) Twenty-sixth Report (Seventeenth Lok Sabha) on action taken by the Government on recommendations contained in Twenty-second Report (Seventeenth Lok Sabha) on 'Demands for Grants (2022-23)' of the Department of Rural Development (Ministry of Rural Development);

(vii) Twenty-seventh Report (Seventeenth Lok Sabha) on action taken by the Government on recommendations contained in Twenty-third Report (Seventeenth Lok Sabha) on 'Demands for Grants (2022-23)' of the Department of Land Resources (Ministry of Rural Development); and

(viii) Twenty-eighth Report (Seventeenth Lok Sabha) on action taken by the Government on recommendations contained in Twenty-fourth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2022-23)' of the Ministry of Panchayati Raj.

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STATEMENTS BY MINISTERS

1. DR. JITENDRA SINGH to make a statement regarding Status of implementation of recommendations contained in the Three Hundred and Sixtieth Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2022-23) pertaining to the Department of Scientific and Industrial Research (DSIR), Ministry of Science and Technology.

2. DR. L. MURUGAN to make a statement regarding Status of implementation of recommendations/observations contained in the Thirty-fourth Report of the Department-related Parliamentary Standing Committee on Communications and Information Technology on Demands for Grants (2022-23) pertaining to the Ministry of Information and Broadcasting.

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#QUESTIONS

QUESTIONS entered in separate lists to be asked and answers given.

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LEGISLATIVE BUSINESS

Bills for consideration and passing

The Wild Life (Protection) Amendment Bill, 2022.

1. FURTHER CONSIDERATION of the following motion moved by Shri Bhupender Yadav on the 7th December, 2022:—

"That the Bill further to amend the Wild Life (Protection) Act, 1972, as passed by Lok Sabha, be taken into consideration."

ALSO to move that the Bill be passed.

At 12 Noon.

2. SHRI RAJ KUMAR SINGH to move that the Bill further to amend the Energy Conservation Act, 2001, as passed by Lok Sabha, be taken into consideration. *The Energy Conservation (Amendment) Bill, 2022.*

ALSO to move that the Bill be passed.

NEW DELHI;
December 7, 2022 .

P.C. MODY,
Secretary-General.